

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 2nd August, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 398/2016	International Agro Foods Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
2.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. Anchal Mehrotra, Adv. for Applicant
3.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. Anchal Mehrotra, Adv. for Applicant
4.	Original Application No. 402/2016	Haryana Environment Society Vs. Ministry of Environment and Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Advs. for Applicant
5.	Original Application No. 403/2016	M/s. LML Dyes Industries Vs. Haryana State Pollution Control Board	Mr. Shivesh P. Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 455/2015 (M.A. No. 733/2016)	Dr. Devashish Bhattacharya Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1,2, 6 to 8 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-3 Mr. Gaurav Aggarwal, Adv. for R-4 & 5
7.	Original Application No. 151/2016	Seema Rani Vs. Union of India & Ors.	Mr. Abhijeet Sinha & Mr. Piyush Agarwal, Advs. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 4, 7 & 8 Mr. Rajkumar, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-5 Mr. Digvijay Kumar Mr. Santosh Kumar
8.	Original Application No. 260/2016	Paryavaran Sachetak Samiti Vs. State of Uttar Pradesh & Ors.	Mr. Sandeep Singh & Mr. Sanchit, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mohd. Farhan Khan, Adv. for R-4
9.	Original Application No. 289/2016	Jagbir Singh Vs. State of Haryana & Ors.	Mr. Jagbir Singh, Applicant in person Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Raj Kumar, Adv. for CPCB
10.	Original Application No. 292/2016	Anurag Singh Saroj Vs. Kanpur Development Authority & Anr.	Mr. Sachin Dutta, Sr. Adv. with Mr. Syed Mehdi Imam, Adv. for Applicant Mr. Avijit Bhushanm, Adv. Mr. Ritesh Agrawal, Adv.

11.	Original Application No. 310/2016	Shivani Constructions Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
12.	Original Application No. 311/2016	M/s. VGN Builders Pvt. Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
FOR HEARING			
13.	Original Application No. 276/2013 (M.A. No. 571/2016)	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. & Mr. Ashwani Kumar Dubey, Applicant in person Mr. Vikas Malhotra, Adv. for R - 1 Mr. Raj Kumar, Adv. for R - 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R - 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Mr. Dharendra Kumar Yadav, Standing Counsel for State of U.P. Mr. Daleep Kumar Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R-10 to 12 Mr. Syed Shahid Husain, Adv. for R -13, 15, 16 & 21 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R - 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R - 18 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-19 & R-20 Mr. Nitin Mishra, Adv. for R-22 Mr. Pawan Upadhyay, Adv. for R-23 & R-27 Mr. Harsh Sethi, Adv. for R - 24 Mr. Harsh Parashar, Adv. for R - 25 Mr. Vivek Singh, Adv. for R - 26 Mr. Ajay K. Chopra, Adv. for R - 28 Mr. Ashwani Bhardwaj, Adv. for R-34 & 36 Mr. Anip Sachthen, Adv. for NCL
14.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R - 2 Mr. Dharendra Kumar, Adv. for R - 3 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R - 4 & 5 Mr. V. K. Shukla, Adv. for R - 6 Mr. Rajul Shrivastava, Adv. for R - 7 Mr. Anip Sachthen, Adv. for NCL

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